

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 179 of 2019

IN THE MATTER OF:

State Bank of India & Anr.

...Appellants

Versus

Visa Infrastructure Ltd.

...Respondents

Present:

Appellant: Mr. Ramji Srinivasan , Mr. P.B.A. Srinivasan, Mr. Parth D. Tandon, Mr. Ichichha Kalash , Mr. Avinash Mohopatra Advocates for SBI

Respondents: Mr. S.N. Mukherjee, Senior Advocate, Ms. Nikita Jhunhunwala, Mr. Jeemon Raju K and Mr. Avinash Singh Counsels for Respondents.

O R D E R

17.02.2020 Heard Mr. Ramji Srinivasan, learned Senior Counsel appearing on behalf of the Appellant in part. Post the matter for further hearing on **4th March, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

/sr/gc/